

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

132. I.A. 1791/2022 In C.P.(IB)-625(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.06.2024**

NAME OF THE PARTIES: Small Industries Development Bank of
India (SIDBI) (Through The Proposed
Resolution Professional Mr. Anil kasha droli)

V/s.

Mr. Nikhil Anupendra Chaturvedi

SECTION 95(1) OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List this matter for
hearing on **28.08.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Harshada---

Sd/-
LAKSHMI GURUNG
Member (Judicial)